

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Deogiri Infrastructure Private Limited Date of Commencement of Liquidation: 05-10-2023; List of Stakeholders as on Date: 30-05-2024; Name of IP: Mr. Shailesh Bhalchandran Desai; Process Number: 1; Last 5 digitof registration number: 10362

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	972766	0	972766	0	0	0	NA
3	Secured financial creditors	3	828905161	3	821842794	0	7062367	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	8	900370	0	0	0	0	900370	Annexure 6
7	Operational creditors (Government Dues)	2	19134059	2	19134059	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	15307549	17	7434456	0	1098464	6774629	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		31	865219905	22	849384075	0	8160831	7674999	